

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CIRCUIT Sittings AT NAGPUR

Tr. Application No. 183 of 1987

Shri Shankarrao D. Kulkarni,
Chhatrapati Nagar,
Wardha Road,
Nagpur.

.. Applicant

v/s.

1. Union of India
through the Secretary
Ministry of Home Affairs,
General Secretariat,
New Delhi.
2. Comptroller and Auditor General
of India,
Bahadurshaha Jafar Marg,
New Delhi.
3. Accountant General(Maharashtra-I),
101, Maharshi Karve Road,
Bombay-400 020.
4. Shri B.G.Tayade,
Accounts Officer,
Accountant General
Maharashtra(II),
Nagpur.
5. Shri Chainsing S. Chaure,
Accounts Officer,
Accountant General
(Maharashtra-I),
101, M.K. Road,
Bombay-20.
6. Pt. Dhole,
Accounts Officer,
Accountant General,
Maharashtra(I),
101, M.K.Road, Bombay-20.

.. Respondents.

Coram: Hon'ble Vice-Chairman, Shri B.C.Gadgil
Hon'ble Member(A), Shri P.Srinivasan

Tribunal's Order:-

Date: 21.6.1988

(Per: Shri B.C.Gadgil, Vice-Chairman)

Heard Mr. Y.B.Phadnis for the applicant and
Mr. V.V.Vidwans, Advocate (for Mr.S.V.Natu) for the

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respondents Nos. 1 to 3. Respondent No. 4 is dead. His name is deleted. The office to do the necessary noting. Respondents Nos. 5 and 6 are present.

2. We are told that the applicant, during the ^{time} pending of the Writ Petition No. 1131/79 was promoted and that he has now retired. Mr. Phadnis states that he has not been able to contact the applicant. We direct the respondents Nos. 1 to 3 to gather the address of the applicant and serve a notice to the applicant asking him to appear before the Tribunal on 8.8.1988 at Nagpur (Ravi Bhavan Rest House) for final hearing of the application.

3. Along with notice, respondents Nos. 1 to 3 should send a copy of this order. In addition they should also furnish the address of the applicant to Mr. Phadnis.

4. Adjourned to 8.8.1988 for final hearing at Nagpur (Ravi Bhavan Rest House).

M/21/6
(P. Srinivasan)
Member (A)

B.C. Gadgil
Vice-Chairman